

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:467

ANSWERED ON:09.05.2012

GREENFIELD AIRPORTS POLICY

Jawale Shri Haribhau Madhav; Sukur Shri Jadhav Baliram

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Greenfield Airports Policy 2008 envisages setting up of Greenfield Airports in the country;

(b) if so, the salient features of the Policy;

(c) the details of proposals for which, in principle, approval has been given and those under consideration for setting up of Greenfield Airports in the country;

(d) the present status of the Greenfield Airport projects including Navi Mumbai for which, in principle, approval has been given and the time by which these Airports are likely to be operationalised; and

(e) the details of funds earmarked for the Greenfield Airports, Airport-wise?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a), (b), (c), (d) & (e): A Statement is laid on the Table of the House.

Statement in reply to parts (a), (b), (c), (d) & (e) of Lok Sabha Starred Question No.467 regarding Greenfield Airport Policy to be answered on 09.05.2012.

(a) & (b): Keeping in view the enormous growth in air passengers and to encourage infusion of greater investment in airport sector, Government had pronounced a Policy for Greenfield Airports in April, 2008. As per this Policy, the promoter seeking to develop the airport has to submit the proposal to the Government for consideration by the Steering Committee. Application for setting up of Greenfield airport are considered by the Steering Committee/competent authority for grant of 'in principle' approval, after they have completed all necessary formalities of obtaining pre-feasibility study report, site clearance, clearances from regulatory agencies, etc.

(c): So far, Government of India (GoI) has granted 'in-principle' approval for setting up of greenfield airports at Mopa in Goa; Navi Mumbai, Shirdi and Sindhudurg in Maharashtra; Shimoga, Gulbarga, Hassan and Bijapur in Karnataka; Kannur in Kerala; Durgapur in West Bengal; Pakyong in Sikkim; Datia/Gwalior (Cargo) in Madhya Pradesh; Kushinagar in Uttar Pradesh and Karaikal in Puducherry.

In addition, GoI has also received proposals for setting up of Greenfield airports at Itanagar in Arunachal Pradesh; Greater Noida/Jewar in Uttar Pradesh; Dholera region, Dwaraka in Gujarat; Machhiwara near Ludhiana in Punjab; Ongle, Prakasham district in Andhra Pradesh; Aranmula-Pathamathitta district in Kerala; Solapur and Bolera in Maharashtra; Rohatak in Haryana; Alwar in Rajasthan; Bellari in Karnataka; Jamshedpur in Jharkhand and Rumari village in Assam.

(d): Necessary action for project development, including acquisition of land, financing of the airport project, etc. is taken by the respective airport promoters. The timeline for construction of airport projects depends upon many factors such as land acquisition, availability of mandatory clearances, financial closure, etc. by the individual operations. The present status of the Greenfield airports where 'in-principle' approval has been granted is at Annexure-I.

(e): For development of a Greenfield airport at Pakyong in Sikkim by Airports Authority of India, Government had allocated Rs. 310 crores. No fund has been allocated for any other Greenfield airport since such airports are to be established by the respective airport promoters as per their own financing arrangement.